GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT.

No. LJ (A) 67/2013/23

Dated Shillong, the 13th May, 2015

From:

Shri L.M. Sangma,

Secretary to the Government of Meghalaya,

Law Department.

To,

The First Class Judicial Magistrate, Amlarem Civil Sub-Division West Jaintia Hills District, Amlarem

Subject: -

Creation of 1(one) post of driver for the Office of 1st Class Judicial Magistrate,

West Jaintia Hills District, Amlarem Sub-division.

Sir,

I am directed to convey the sanction of the Governor of Meghalaya to the creation of 1 (one) post of driver for the Office of 1st Class Judicial Magistrate, West Jaintia Hills District, Amlarem Civil Sub-division in the scale of pay of ₹ 7700-190-9030-EB-250-11280-340-15020/- P.M. plus other allowances as admissible under the Rule with effect from the date of entertainment till 29.02.2016.

The expenditure is debitable to the Head of Account "2014-Administration of Justice -108-Criminal Courts -(03)-establishment of Chief Judicial Magistrate and other Judicial Magistrate etc. - Non - Plan" in the budget for the year 2015-2016.

This sanction issues with the concurrence of Finance EC.II Department vide their I/D Fin (EC.II).719/14 dt. 28.03.2015.

Yours faithfully,

Secretary to the Government of Meghalaya, Law Department.

Dated Shillong, the 13th May, 2015.

Memo No. LJ (A) 67/2013/23-A

Copy forwarded to: -

The Registrar General High Court of Meghalaya

2. The District & Sessions Judge, Jowai.

3. Finance (EC.II) Department (consulted I/D).

4. Personnel AR (B) Department.

 The Treasury Officer Amlarem, West Jaintia Hills District, Amlarem Civil Subdivision

6. Guard file.

By order etc.,

Secretary to the Government of Meghalaya, Law Department.

Memo No. LJ (A) 67/2013/23-B,

Dated Shillong, the 13th May, 2015.

Copy forwarded to: -

 The Principal Accountant General (Audit) Meghalaya, (Attention: CASS Section), Shillong-793001.

2. The Accountant General (A & E), Meghalaya, Shillong-793001.

By order etc.,

Financial Adviser, Law Department.